

Rehabilitation of Repatriates from Sri Lanka

1761. SHRI K.T. KOSALRAM : Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that more than 50,000 Sri Lanka repatriates are remaining without shelter in Ootacamund (Tamil Nadu) for the past several months; and

(b) if so, the action proposed to be taken to rehabilitate them ?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI GIRIDHAR GOMANGO) : (a) It cannot be said that more than 50,000 Sri Lanka repatriates are remaining without shelter in Ootacamund (Tamil Nadu) for the past several months. Most of them are living in some kind of shelter, but have not been found eligible for grant of housing loan for purposes of construction permanent houses. These families are reported to have migrated to Nilgiris in large numbers (about 14,000 families) from other districts in Tamil Nadu on their own after receiving business loan as rehabilitation assistance or by deserting other schemes to which they were sent.

(b) Out of these 14,000 families, eligible repatriates who have been able to secure patta lands for construction of houses, have been sanctioned/are being sanctioned housing loans. But those repatriates who have bought poromboke lands from previous encroachers cannot be sanctioned housing loans since they do not own alienable house sites. It is, however, reported that many of them have constructed houses on these lands. Besides, 2267 families settled in TANTEA, Nilgiris have been provided with housing facilities.

Double Telephone Lines under Dhurangadhra Surendra Nagar in Gujarat

1762. SHRI DIGVIJAY SINH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) is there a proposal for doubling the capacity of the Dhurangadhra-Surendranagar telephone line in Gujarat; and

(b) when will this be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : (a) Yes Sir. One radio system between Surendranagar and Dharangadhra has been approved.

(b) It is likely to be commissioned during 1984-85.

Communications Projects with Foreign Collaboration

1763. SHRI ARUN KUMAR NEHRU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of projects with foreign collaboration which have been sanctioned by the Ministry of Communications and also the names of the parties; and

(b) value of contracts made with them ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) ; (a) and (b). The details regarding the number of projects with foreign collaboration sanctioned by Ministry of Comuni-

cations during the current Five Year Plan (1980-85) so far, are, as under :

[A] *Projects with foreign collaboration under M/s Indian Telephone Industries Ltd., Bangalore.*

(i) setting up manufacturing capacity for Crossbar Switching equipment of ICP design for 2 lakh lines per annum at Rae Bareilly with technical assistance from M/s Bell Telephone Manufacturing Company, Belgium. The total value of contract made with the firm is Rs. 34.73 crores;

(ii) setting up manufacturing capacity for new dial in technical collaboration with M/s Tamura Electric Works Ltd. Japan. The total value of contract made with the firm is Rs. 89.693 lakhs.

(iii) manufacture of Frequency Modulation/Frequency Division Multiplexing System in technical collaboration with M/s Nippon Electric Company, Japan. The total value of contract made with the firm is Rs. 163.39 lakhs.

(B) *Projects with foreign collaboration under M/s. Hindustan Teleprinters Ltd., Madras.*

setting up manufacturing capacity for Electric Typewriters in foreign collaboration with M/s Olivetti of Italy. The total value of contract made with the firm is Rs. 153.72 lakhs approximately.

**Pay Scale for the Posts Advertised
by H. P. C. L.**

1764. SHRI RAJESH KUMAR SINGH :
SHRI RASHEED MASOOD:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 8102 regarding posts advertised in Hindustan Petroleum Corporation answered on 21-4-1981 and state :

(a) whether the scale of pay Rs. 850-1550) on which the total emoluments of Rs. 1190/- mentioned in the advertisement were based, was admissible to a lower post than the one advertised ; if so, the details thereof, and if not, the reasons for not giving the pay scales in the advertisement ;

(b) the scales of pay and the total emoluments given in the appointment letters of those candidates who were interviewed for the post advertised but they were offered any lower post ; and

(c) whether in their appointment letters it was indicated that they were offered lower posts than those advertised for which they were interviewed ; if so, the details of the relevant clause in their appointment letters ; and if not, the reasons therefor ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) The pay scale of Rs. 850-1550 was the entry level pay scale for officers and no officer was recruited on a lower pay scale. The above scale of pay was applicable to all entry level officer's positions such as Sales Representatives (Sales Officers), Sales Engineers, Depot Supervisors, Terminal Supervisors. This pay scale was not admissible to any officer's post lower than advertised. All these positions are at par and were classified in HPC Salary Group 'A'. The pay scales were not mentioned in the advertisement as it was the company's practice at that time to indicate the starting total emoluments.

(b) No candidate was offered a lower post than the one advertised.

(c) The posts offered were equivalent and in the same pay scale.